

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

RAJYA SABHA
UNSTARRED QUESTION NO. 2433
TO BE ANSWERED ON 08th AUGUST, 2018

QUANTITATIVE RESTRICTION ON IMPORT OF PULSES

2433. SHRI ANUBHAV MOHANTY:

Will the Minister of **COMMERCE & INDUSTRY** be pleased to state:

- (a) whether it is a fact that the Agriculture Commissioner has predicted domestic pulse production of 24 million tonnes in 2018-19 that is slightly higher than last year;
- (b) whether it is a fact that the Directorate General of Foreign Trade has imposed a quantitative restriction on import of pulses except from Mozambique;
- (c) whether such import of pulses impact the domestic market and the farmers; and
- (d) if so, the relief measures that Government proposes to provide to the domestic farmers?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI C. R. CHAUDHARY)

- (a) : Yes.
- (b) : The Government has restricted the import of pulses including pigeon peas (toor), Moong & Urad. The annual quota for these items has been fixed at 2 lakh MT of Toor, 1.5 Lakh MT of Urad & 1.5 Lakh MT of Moong. The import of peas also has been restricted till 30th September, 2018 with a quota of 1 lakh MT. This restriction is not applicable for import under Government's bilateral MOU with Mozambique for 1.5 lakh MT of pulses for the year 2018-19.
- (c) & (d): The above were notified based on decisions taken in the Inter-Ministerial Committee comprising of, inter alia, Secretaries of Dept of Food and Public Distribution, Dept. Agriculture and Farmers Welfare, Dept of Consumer Affairs and Dept of Commerce. Compared to total target production of 24 million MT, the total import of pulses under quota is only 6.5 lakh MT i.e., 2.7% of total production.
